

Government of Jammu and Kashmir
Home Department
Civil secretariat, Jammu/Srinagar

Notification

Srinagar, the 28th October, 2024

S.O 526. In exercise of the powers conferred by Section 18 & 19 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Government hereby appoints the below mentioned officers of the Jammu and Kashmir Prosecution Service as Public Prosecutor(s) (PPs), Special Public Prosecutor(s) (Spl PPs) and Additional Public Prosecutor(s) (Additional PPs) for conducting criminal cases in the Courts indicated against each:

S.No	Name	Designation	Present Place of Posting	Appointment in assigned Court
01	Mr. Zamir Ahmad	CPO	PP, Principal District and Sessions Court, Samba	Special Public Prosecutor, NDPS Court Baramulla.
02	Mr. Rajesh Bakshi	CPO	ACB, J&K	Public Prosecutor, Principal Sessions Court, Reasi.
03	Mr. Ajay Kumar	CPO	ACB, J&K	Public Prosecutor, Principal Sessions Court, Samba
04	Ms. Bandhana Jamwal	CPO	DPO Kathua	Special Public Prosecutor, NDPS Court Jammu
05	Mr. Sajad Hussain Bhat	CPO	CPO ZPHQ Jammu	Public Prosecutor, Principal Sessions Court Anantnag
06	Mr. Ajay Dogra	CPO	DPO Anantnag	Public Prosecutor, Principal Sessions Court, Pulwama
07	Mr. Rajesh Kumar Basotra	CPO	DPO Udhampur	Special Public Prosecutor, Fast Track NIA Court Doda
08	Mr. Fayaz Ahmad Shalhaf	CPO	ACB, J&K	Special Public Prosecutor, NDPS Court Pulwama
09	Ms. Shafiqat Murtaza	CPO	DDP office Srinagar	Special Public Prosecutor NDPS Court Srinagar
10	Ms. Puja Njohan	Sr. PO	DPO Jammu	Additional Public Prosecutor, Additional Session Court Samba
11	Mr. Mohammad Yaseen Najar,	Sr. PO	APP JMIC Court Ashmaqam	Additional Public Prosecutor, Additional Sessions Court Anantnag.

By order of the Government of Jammu and Kashmir.

Sd/-

(Chandraker Bharti)IAS

Principal Secretary to the Government

No: HOME-Pros/106/2024-08-HOME (CC: 7581778)

Dated: 28.10.2024

Copy to the:

1. Id. Advocate General, J&K.
2. Director General of Police, J&K.
3. Principal Secretary to Hon'ble Lt. Governor, J&K.
4. Director General of Prosecution, J&K.
5. Addl. Director General of Police, CID, J&K.
6. Secretary to the Government, Department of Law, Justice and Parliamentary Affairs.
7. Director, Anti Corruption Bureau, J&K.
8. Director, Archives, Archaeology and Museums.
9. All Deputy Directors Prosecution, Kashmir/Jammu.
10. Concerned officers.
11. Private Secretary to the Chief Secretary.
12. Private Secretary to the Principal Secretary to the Government, Home Department.
13. I/c Website.

Copy also to the Additional Secretary (JKL), MHA, Government of India.


(Rouf Ahmad Lone)JKAS

Under Secretary to the Government